

appointed by Government to go into the working of the three Akademias namely, Sangeet Natak Akademi, Lalit Kala Akademi and Sahitya Akademi ;

(b) if so, the terms of reference ; and

(c) when the Commission is likely to submit its report ?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI SID-DHARTHA SHANKAR RAY) : (a) Yes, Sir.

(b) (i) To review the working of the three National Akademias and the Indian Council for Cultural Relations with reference to their overall objectives and the recommendations made by the Bhabha Committee.

(ii) To suggest measures for improving working of these bodies and strengthening their activities in relation to broad priorities :

(iii) To recommend a suitable pattern of organisation and suggest changes as may be necessary in the articles of association (rules and regulations) consistent with the requirements of autonomy and public accountability.

(c) The Committee originally was requested to submit its report within six months. Its term was extended upto 18th August, 1971 but the Chairman has requested for a further extension.

सूतियों की जोड़ी

185. श्री परिपूरुलान्द्र वैन्गुली : क्या शिक्षा तथा समाज कल्याण मन्त्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन वर्षों में विभिन्न स्थानों से सुराई गई उन दुर्लभ और प्राचीन सूतियों की संख्या कितनी है जिन्हें सरकार ने सूति चोरों से बचावद किया ; और

(ख) ये सूतियां किस युग की थीं और उनका अनुमानित मूल्य क्या है ?

शिक्षा तथा युवक सेवा मन्त्री (श्री सिद्धार्थ शंकर राव) : (क) पिछले तीन वर्षों में केंद्रीय

संरक्षित पुरातत्वीय स्मारकों/स्थानों तथा संग्रहालयों से जोड़ी की गई सूतियों में से 309 सूतियां वापस मिल गई हैं ।

(ख) ये सूतियां भारतीय इतिहास के पूर्व गुप्त तथा मध्यकालीन कालों से संबंधित हैं । क्योंकि ये सूतियां बेचने के लिए नहीं है इसलिए उनका मूल्य नहीं आंका गया है ।

मध्य प्रदेश में कृषि कार्यों के लिए स्टेट बैंक आफ इन्डिया द्वारा ऋणों का विसा
जाना

186. श्री कूलचन्द्र वर्मा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या स्टेट बैंक आफ इन्डिया ने मध्य प्रदेश में कृषि प्रयोजनों हेतु ऋणा देना बन्द कर दिया है ; और

(ख) यदि हा, तो कब से और इसके क्या कारण हैं ?

वित्त मंत्री (श्री यशवन्त राव चव्हाण) :

(क) जी, नहीं ।

(ख) यह प्रश्न उपस्थित नहीं होता ।

Central Government Employees Serving on Deputation in Public Undertakings

187. SHRI M. RAM GOPAL REDDI : Will the Minister of FINANCE be pleased to state :

(a) the number of Central Government employees serving on deputation in the Central Government Public Undertakings categorywise as on 1st January, 1971 ; and

(b) whether there is any proposal before Government for withdrawing them from the undertakings ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) Data collected during the last three months in respect of 73 enterprises shows that there are 12422 Central Government deputationists working in these Public Enterprises, of whom 35 are in the scale of Rs. 2500-3000 and above, the remaining deputationists being in other low

categories of posts including ministerial staff, etc. Information in respect of 22 enterprises is awaited and will be placed on the Table of the House as soon as it is received.

(b) Government have decided that all deputationists to Public Enterprises from the permanent civil services will have to exercise their option as to whether they would resign from the civil service and have themselves permanently absorbed in the concerned enterprise or revert to their parent cadre within the specified time-limits. These orders are expected to reduce the dependence of the Public Enterprises on the deputationists from the permanent civil services.

Reorientation of Education System

188. SHRI SHIVNATH SINGH : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state whether Government propose to reorientate the system of education so that no educated person may remain unemployed after the completion of his studies and may be able to start his own vocation ?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI SIDDHARTHA SHANKAR RAY) : A statement is enclosed.

Statement

1. A number of recommendations have been made by various Commissions and Committees to link education with productivity. The Education Commission which submitted its report in 1966, recommended that the link between education and productivity can be forged through development of following programmes :—

- (1) science as a basic component of education and culture ;
- (2) work-experience as an integral part of general education ;
- (3) vocationalization of education, especially at the secondary school level, to meet the needs of industry, agriculture and trade ; and
- (4) improvement of scientific and technological education and research at the university stage with special emphasis on agriculture and allied sciences.

2. A number of schemes have been taken up to develop these programmes and they are part of the plans of the State Governments and various universities. Some pilot projects have been initiated, in certain selected districts, to try out, on an experimental basis, the programmes of work experience and vocationalization of education. After these pilot projects succeed, it is proposed to extend these to other districts. In the field of technical education, there is now greater emphasis on the provision of practical training stipends, introduction of sandwich courses and linking of technical education with industry. There are also a variety of courses, organised by various departments which are of vocational nature, and they directly help people in getting employment in the organised sector after a period of apprenticeship.

3. In what further manner education could be linked with employment opportunities is under the active consideration of the Government.

Compensation for taking over Calcutta Tramways Company

189. SHRI JYOTIRMOY BASU : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government's attention has been drawn to a report recommending the taking over of Calcutta Tramways Company Ltd. after paying compensation of Rupees one crore, if so, the details of the recommendations and steps taken by Government in the matter ;

(b) the reasons for agreeing to pay such huge compensation to a British owned concern ;

(c) whether Government are considering to nationalise the Calcutta Tramways Company Ltd. in the interest of the Nation after paying a token compensation ; if so, the details thereof ; and

(d) if not, the reasons therefor ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :

(a) to (d). The Government of West Bengal constituted a Committee of officers of the State Government and the Government of India to advice the State Government on the amount that may be justifiably